

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 204 OF 2019**

**&**

**IA No. 1063 of 2019**

**Dated : 16<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matters of :**

**Haryana Vidut Prasaran Nigam Ltd. .... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raheel Kohli

Counsel for the Respondent(s) :

**ORDER**

Admit.

Issue notice. Dasti, in addition, is permitted.

List the matter on **27.08.2019.**

**(Ravindra Kumar Verma)**

**Technical Member**

mk/mkj

**(Justice Manjula Chellur)**

**Chairperson**